

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 60 of 2011 &**  
**I.A. No. 102 of 2011**

**Dated: 29<sup>th</sup> April, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Rosa Power Supply Company Ltd.**  
**Versus**

**....Appellant (s)**

**U.P. Power Corporation Ltd. & Anr.**

**... Respondent (s)**

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv. with  
Ms. Shally Bhasin & Ms. Shikha Sarin

**ORDER**

**Admit.** Issue notice in the Appeal as well as in I.A. to the Respondents returnable on 06.05.2011. Dasti service is permitted.

Post the matter on **06.05.2011.**

**(V. J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

TS/KS